



भारत का राजपत्र The Gazette of India

सी.जी.-आर.जे.-अ.-17102025-266986
CG-RJ-E-17102025-266986

असाधारण
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित
PUBLISHED BY AUTHORITY

सं. 4560]

नई दिल्ली, बृहस्पतिवार, अक्तूबर 16, 2025/आश्विन 24, 1947

No. 4560]

NEW DELHI, THURSDAY, OCTOBER 16, 2025/ASVINA 24, 1947

रेल मंत्रालय

(उत्तर-पश्चिम रेलवे निर्माण)

अधिसूचना

जयपुर, 16 अक्तूबर, 2025

का.आ. 4689(अ).—केन्द्रीय सरकार ने रेल अधिनियम, 1989 (1989 का 24) एवं रेलवे (संशोधन) अधिनियम 2008 (2008 का 11) (जिसे इसमें इसके पश्चात् उक्त अधिनियम कहा गया है) की धारा 20क के खंड (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, यह समाधान हो जाने के पश्चात् कि लोक प्रयोजन के लिए, उक्त भूमि जिसका संक्षिप्त विवरण इससे उपाबद्ध अनुसूची में दिया गया है, राजस्थान राज्य में अजमेर – चंदेरिया खंड (178.28 किमी) दोहरीकरण परियोजना (विशेष रेल परियोजना) के निष्पादन, अनुरक्षण, प्रबन्धन और परिचालन के लिए अपेक्षित है, ऐसी भूमि का अर्जन करने के आशय की घोषणा करती है :

उक्त भूमि में हितबद्ध कोई व्यक्ति, राजपत्र में इस अधिसूचना के प्रकाशन की तारीख से 30 (तीस) दिन की अवधि के भीतर, उक्त अधिनियम की धारा 20घ की उपधारा (1) के अधीन पूर्वोक्त प्रयोजन के लिए ऐसी भूमि के अर्जन और उपयोग के सम्बन्ध में आक्षेप कर सकेगा :

प्रत्येक ऐसा आक्षेप सक्षम प्राधिकारी अर्थात् उपखण्ड अधिकारी- मांडल, जिला- भीलवाड़ा, राजस्थान को लिखित में किया जायेगा और उसमें उसके आधार उपवर्णित करेगा और सक्षम प्राधिकारी आक्षेपकर्ता को व्यक्तिगत रूप से या विधि

व्यवसायी के माध्यम से सुनवाई का अवसर प्रदान करेगा और सभी ऐसे आक्षेपों की सुनवाई करने तथा ऐसी और जांच करने के पश्चात् यदि कोई हो, जिसे सक्षम प्राधिकारी आवश्यक समझे, आदेश द्वारा, या तो आक्षेपों को अनुज्ञात कर सकेगा या अननुज्ञात कर सकेगा :

उक्त अधिनियम की धारा 20घ की उप-धारा(2) के अधीन सक्षम प्राधिकारी द्वारा किया गया कोई आदेश अंतिम होगा।

इस अधिसूचना के अधीन आने वाली भूमि का रेखांकन और भूमि के अन्य व्यौरे उपलब्ध है और हितबद्ध व्यक्ति द्वारा सक्षम प्राधिकारी के उपर्युक्त कार्यालय में उनका निरीक्षण किया जा सकता है।

अनुसूची

भारतीय रेलवे विशेष रेल परियोजना उत्तर पश्चिम रेलवे के अजमेर मंडल में अजमेर – चंदेरिया खंड (178.28 किमी) दोहरीकरण परियोजना के लिए अवासाधीन सार्वजनिक भूमि का संरचना सहित या रहित संक्षिप्त विवरण :-

क्र. सं.	जिले का नाम	तहसील का नाम	गाँव का नाम	खसरा नंबर	भूमि का प्रकार	अवास रकबा (वर्ग मी. में)	अवास रकबा (हेक्टेयर में)
1	भीलवाड़ा	मांडल	गुढा	315	सरकारी	759	0.0759
2	भीलवाड़ा	मांडल	गुढा	390	सरकारी	1948.241	0.1948
कुल योग						2707.241	0.2707
3	भीलवाड़ा	मांडल	गुढा	49/1	निजी	466.363	0.0466
4	भीलवाड़ा	मांडल	गुढा	49/2	निजी	379.066	0.0379
5	भीलवाड़ा	मांडल	गुढा	46/7	निजी	6.902	0.0007
6	भीलवाड़ा	मांडल	गुढा	808/48	निजी	282.499	0.0282
7	भीलवाड़ा	मांडल	गुढा	48	निजी	62.115	0.0062
8	भीलवाड़ा	मांडल	गुढा	49	निजी	380.002	0.0380
9	भीलवाड़ा	मांडल	गुढा	316	निजी	404.613	0.0405
10	भीलवाड़ा	मांडल	गुढा	317	निजी	773.36	0.0773
11	भीलवाड़ा	मांडल	गुढा	317/1	निजी	1	0.0001
12	भीलवाड़ा	मांडल	गुढा	318	निजी	1846.375	0.1846
13	भीलवाड़ा	मांडल	गुढा	319	निजी	2887.997	0.2888
14	भीलवाड़ा	मांडल	गुढा	320	निजी	1186.633	0.1187
15	भीलवाड़ा	मांडल	गुढा	321	निजी	2135.842	0.2136
16	भीलवाड़ा	मांडल	गुढा	324	निजी	1330.243	0.1330
17	भीलवाड़ा	मांडल	गुढा	325	निजी	1170.736	0.1171
18	भीलवाड़ा	मांडल	गुढा	326	निजी	1872.71	0.1873
19	भीलवाड़ा	मांडल	गुढा	329	निजी	490.545	0.0491

20	भीलवाड़ा	मांडल	गुढा	330	निजी	3821.831	0.3822
21	भीलवाड़ा	मांडल	गुढा	338	निजी	12014	1.2014
22	भीलवाड़ा	मांडल	गुढा	348	निजी	1941.539	0.1942
23	भीलवाड़ा	मांडल	गुढा	349	निजी	2624.088	0.2624
24	भीलवाड़ा	मांडल	गुढा	339	निजी	687.955	0.0688
25	भीलवाड़ा	मांडल	गुढा	343	निजी	46.514	0.0047
26	भीलवाड़ा	मांडल	गुढा	343/1	निजी	670.445	0.0670
27	भीलवाड़ा	मांडल	गुढा	343/2	निजी	160.705	0.0161
28	भीलवाड़ा	मांडल	गुढा	345	निजी	422.604	0.0423
29	भीलवाड़ा	मांडल	गुढा	346	निजी	264.124	0.0264
30	भीलवाड़ा	मांडल	गुढा	347/2	निजी	61.537	0.0062
31	भीलवाड़ा	मांडल	गुढा	347/1	निजी	1	0.0001
कुल योग						38393.343	3.8395
1	भीलवाड़ा	मांडल	कोलीखेड़ा	6114	सरकारी	12773.152	1.2773
2	भीलवाड़ा	मांडल	कोलीखेड़ा	5947	सरकारी	2036.703	0.2037
कुल योग						14809.855	1.4810
1	भीलवाड़ा	मांडल	मांडल	5264	सरकारी	68.304	0.0068
कुल योग						68.304	0.0068
2	भीलवाड़ा	मांडल	मांडल	5261	निजी	532.907	0.0533
3	भीलवाड़ा	मांडल	मांडल	5263	निजी	1007.645	0.1008
4	भीलवाड़ा	मांडल	मांडल	5265	निजी	781.89	0.0782
5	भीलवाड़ा	मांडल	मांडल	5272/1	निजी	381.321	0.0381
कुल योग						2703.763	0.2704
1	भीलवाड़ा	मांडल	नीम का खेड़ा	144	सरकारी	41.958	0.0042
2	भीलवाड़ा	मांडल	नीम का खेड़ा	204	सरकारी	75.569	0.0076
3	भीलवाड़ा	मांडल	नीम का खेड़ा	206	सरकारी	856.388	0.0856
4	भीलवाड़ा	मांडल	नीम का खेड़ा	214	सरकारी	927.495	0.0927
5	भीलवाड़ा	मांडल	नीम का खेड़ा	656/496	सरकारी	8.977	0.0009
कुल योग						1910.387	0.1910
6	भीलवाड़ा	मांडल	नीम का खेड़ा	645/101	निजी	213.882	0.0214
7	भीलवाड़ा	मांडल	नीम का खेड़ा	210	निजी	89.044	0.0089
8	भीलवाड़ा	मांडल	नीम का खेड़ा	213	निजी	216.909	0.0217

2	भीलवाड़ा	मांडल	नानकपुरा	297/2	निजी	31.503	0.0032
3	भीलवाड़ा	मांडल	नानकपुरा	297	निजी	1.38	0.0001
4	भीलवाड़ा	मांडल	नानकपुरा	297/1	निजी	35.285	0.0035
5	भीलवाड़ा	मांडल	नानकपुरा	296/1	निजी	300.569	0.0301
6	भीलवाड़ा	मांडल	नानकपुरा	313	निजी	635.934	0.0636
7	भीलवाड़ा	मांडल	नानकपुरा	901/883	निजी	246.63	0.0247
8	भीलवाड़ा	मांडल	नानकपुरा	555	निजी	223.88	0.0224
9	भीलवाड़ा	मांडल	नानकपुरा	868/556	निजी	689	0.0689
10	भीलवाड़ा	मांडल	नानकपुरा	557	निजी	797.098	0.0797
कुल योग						2961.279	0.2962
1	भीलवाड़ा	मांडल	भांड की बावड़ी	29	निजी	1097.482	0.1097
2	भीलवाड़ा	मांडल	भांड की बावड़ी	38	निजी	370.102	0.0370
3	भीलवाड़ा	मांडल	भांड की बावड़ी	39	निजी	448.607	0.0449
4	भीलवाड़ा	मांडल	भांड की बावड़ी	40/1	निजी	54.668	0.0055
कुल योग						1970.859	0.1971

[फा. सं. उपरे /मुख्यालय /एस एण्ड सी /443599200 भाग-20]

राजीव श्रीवास्तव, मुख्य प्रशासनिक अधिकारी (निर्माण)

MINISTRY OF RAILWAYS

[North Western Railway (Construction Organization)]

NOTIFICATION

Jaipur, the 16th October, 2025

S.O. 4689(E).—In exercise of the powers conferred by sub-section (1) of section 20A of the Railway (Amendment) Act, 2008(11 of 2008) and the Railway Act, 1989 (24 of 1989) hereinafter referred to as the said Act. The central Government, after being satisfied that for the public purpose, the land, the brief description of which has been given in the schedule annexed hereto, is required for execution, maintenance, management and operation of Special Railway Project of namely: " **Ajmer – Chanderiya (178.28 Km.) Doubling Project (Special Railway Project)** in Ajmer Division State of Rajasthan hereby declares its intention to acquire such land;

Any person interested in the said land may, within a period of thirty days from the date of publication of this notification in the Official Gazette, raise objection to the acquisition and use of such land for the aforesaid purpose under sub-section (1) of section 20D of the said Act;

Every such objection shall be made to the competent authority, namely, **Sub Divisional officer, Mandal, District Bhilwara**, Rajasthan in writing and shall set out the grounds thereof, and the competent authority, shall give the objector an opportunity of being heard, either in person or by legal practitioner and may, after hearing all such objections and after making such further enquiry, if any, as the competent authority thinks necessary, by order, either allow or disallow the objections;

Any order made by the competent authority under sub-section (2) if section 20D of the said Act shall be final;

The land plans and other details of the land covered under this notification are available and can be inspected by the interested person at the aforesaid office of the competent authority.

SCHEDULE

Brief description of the land to be acquired, with or without structure for Special Railway Project namely **"Doubling between Ajmer-Chanderiya section (178.28km)" of Ajmer Division of North Western Railway**".

Sr. No.	Name of Disritct	Name of Tehsil	Village Name	Survey No./Khasra No.	Type of Land	Acquired Area (in Sq. Mtr.)	Acquired Area (in Hact.)
1	Bhilwara	Mandal	GUDHA	315	Govt.	759	0.0759
2	Bhilwara	Mandal	GUDHA	390	Govt.	1948.241	0.1948
Total						2707.241	0.2707
3	Bhilwara	Mandal	GUDHA	49/1	Private	466.363	0.0466
4	Bhilwara	Mandal	GUDHA	49/2	Private	379.066	0.0379
5	Bhilwara	Mandal	GUDHA	46/7	Private	6.902	0.0007
6	Bhilwara	Mandal	GUDHA	808/48	Private	282.499	0.0282
7	Bhilwara	Mandal	GUDHA	48	Private	62.115	0.0062
8	Bhilwara	Mandal	GUDHA	49	Private	380.002	0.0380
9	Bhilwara	Mandal	GUDHA	316	Private	404.613	0.0405
10	Bhilwara	Mandal	GUDHA	317	Private	773.36	0.0773
11	Bhilwara	Mandal	GUDHA	317/1	Private	1	0.0001
12	Bhilwara	Mandal	GUDHA	318	Private	1846.375	0.1846
13	Bhilwara	Mandal	GUDHA	319	Private	2887.997	0.2888
14	Bhilwara	Mandal	GUDHA	320	Private	1186.633	0.1187
15	Bhilwara	Mandal	GUDHA	321	Private	2135.842	0.2136
16	Bhilwara	Mandal	GUDHA	324	Private	1330.243	0.1330
17	Bhilwara	Mandal	GUDHA	325	Private	1170.736	0.1171
18	Bhilwara	Mandal	GUDHA	326	Private	1872.71	0.1873
19	Bhilwara	Mandal	GUDHA	329	Private	490.545	0.0491
20	Bhilwara	Mandal	GUDHA	330	Private	3821.831	0.3822
21	Bhilwara	Mandal	GUDHA	338	Private	12014	1.2014
22	Bhilwara	Mandal	GUDHA	348	Private	1941.539	0.1942
23	Bhilwara	Mandal	GUDHA	349	Private	2624.088	0.2624
24	Bhilwara	Mandal	GUDHA	339	Private	687.955	0.0688
25	Bhilwara	Mandal	GUDHA	343	Private	46.514	0.0047
26	Bhilwara	Mandal	GUDHA	343/1	Private	670.445	0.0670

27	Bhilwara	Mandal	GUDHA	343/2	Private	160.705	0.0161
28	Bhilwara	Mandal	GUDHA	345	Private	422.604	0.0423
29	Bhilwara	Mandal	GUDHA	346	Private	264.124	0.0264
30	Bhilwara	Mandal	GUDHA	347/2	Private	61.537	0.0062
31	Bhilwara	Mandal	GUDHA	347/1	Private	1	0.0001
Total						38393.343	3.8395
1	Bhilwara	Mandal	KOLIKHEDA	6114	Govt.	12773.152	1.2773
2	Bhilwara	Mandal	KOLIKHEDA	5947	Govt.	2036.703	0.2037
Total						14809.855	1.4810
1	Bhilwara	Mandal	Mandal	5264	Govt.	68.304	0.0068
Total						68.304	0.0068
2	Bhilwara	Mandal	Mandal	5261	Private	532.907	0.0533
3	Bhilwara	Mandal	Mandal	5263	Private	1007.645	0.1008
4	Bhilwara	Mandal	Mandal	5265	Private	781.89	0.0782
5	Bhilwara	Mandal	Mandal	5272/1	Private	381.321	0.0381
Total						2703.763	0.2704
1	Bhilwara	Mandal	NEEM KA KHEDA	144	Govt.	41.958	0.0042
2	Bhilwara	Mandal	NEEM KA KHEDA	204	Govt.	75.569	0.0076
3	Bhilwara	Mandal	NEEM KA KHEDA	206	Govt.	856.388	0.0856
4	Bhilwara	Mandal	NEEM KA KHEDA	214	Govt.	927.495	0.0927
5	Bhilwara	Mandal	NEEM KA KHEDA	656/496	Govt.	8.977	0.0009
Total						1910.387	0.1910
6	Bhilwara	Mandal	NEEM KA KHEDA	645/101	Private	213.882	0.0214
7	Bhilwara	Mandal	NEEM KA KHEDA	210	Private	89.044	0.0089
8	Bhilwara	Mandal	NEEM KA KHEDA	213	Private	216.909	0.0217
9	Bhilwara	Mandal	NEEM KA KHEDA	215	Private	788.071	0.0788
10	Bhilwara	Mandal	NEEM KA KHEDA	217	Private	267.768	0.0268
11	Bhilwara	Mandal	NEEM KA KHEDA	220	Private	229.496	0.0229
12	Bhilwara	Mandal	NEEM KA KHEDA	219	Private	125.043	0.0125
13	Bhilwara	Mandal	NEEM KA KHEDA	528	Private	85.001	0.0085
14	Bhilwara	Mandal	NEEM KA KHEDA	529	Private	143.8	0.0144
15	Bhilwara	Mandal	NEEM KA KHEDA	594	Private	744.745	0.0745
16	Bhilwara	Mandal	NEEM KA KHEDA	697/597	Private	112.391	0.0112
17	Bhilwara	Mandal	NEEM KA KHEDA	598	Private	567.369	0.0567

18	Bhilwara	Mandal	NEEM KA KHEDA	599	Private	19.117	0.0019
19	Bhilwara	Mandal	NEEM KA KHEDA	600	Private	176.452	0.0176
20	Bhilwara	Mandal	NEEM KA KHEDA	601	Private	517.923	0.0518
21	Bhilwara	Mandal	NEEM KA KHEDA	602	Private	866.892	0.0867
22	Bhilwara	Mandal	NEEM KA KHEDA	603/1	Private	1265	0.1265
23	Bhilwara	Mandal	NEEM KA KHEDA	603	Private	475.665	0.0476
24	Bhilwara	Mandal	NEEM KA KHEDA	608	Private	305.264	0.0305
25	Bhilwara	Mandal	NEEM KA KHEDA	499	Private	1.561	0.0002
26	Bhilwara	Mandal	NEEM KA KHEDA	496	Private	126.786	0.0127
27	Bhilwara	Mandal	NEEM KA KHEDA	655/495	Private	51.873	0.0052
Total						7390.052	0.7390
1	Bhilwara	Mandal	STATION NAGAR	6946	Govt.	3675.306	0.3675
2	Bhilwara	Mandal	STATION NAGAR	6947	Govt.	170.217	0.0170
3	Bhilwara	Mandal	STATION NAGAR	10029/7869	Govt.	2178.811	0.2179
4	Bhilwara	Mandal	STATION NAGAR	7873	Govt.	650.392	0.0650
5	Bhilwara	Mandal	STATION NAGAR	7676	Govt.	29.357	0.0029
Total						6704.083	0.6703
6	Bhilwara	Mandal	STATION NAGAR	6941	Private	5.671	0.0006
7	Bhilwara	Mandal	STATION NAGAR	6945/4	Private	352.042	0.0352
8	Bhilwara	Mandal	STATION NAGAR	6945/1	Private	274.857	0.0275
Total						632.57	0.0633
1	Bhilwara	Mandal	NANKAPURA	353	Govt.	8.519	0.0009
Total						8.519	0.0009
2	Bhilwara	Mandal	NANKAPURA	297/2	Private	31.503	0.0032
3	Bhilwara	Mandal	NANKAPURA	297	Private	1.38	0.0001
4	Bhilwara	Mandal	NANKAPURA	297/1	Private	35.285	0.0035
5	Bhilwara	Mandal	NANKAPURA	296/1	Private	300.569	0.0301
6	Bhilwara	Mandal	NANKAPURA	313	Private	635.934	0.0636
7	Bhilwara	Mandal	NANKAPURA	901/883	Private	246.63	0.0247
8	Bhilwara	Mandal	NANKAPURA	555	Private	223.88	0.0224
9	Bhilwara	Mandal	NANKAPURA	868/556	Private	689	0.0689
10	Bhilwara	Mandal	NANKAPURA	557	Private	797.098	0.0797
Total						2961.279	0.2962
1	Bhilwara	Mandal	BHAND KI BAVDI	29	Private	1097.482	0.1097

2	Bhilwara	Mandal	BHAND KI BAVDI	38	Private	370.102	0.0370
3	Bhilwara	Mandal	BHAND KI BAVDI	39	Private	448.607	0.0449
4	Bhilwara	Mandal	BHAND KI BAVDI	40/1	Private	54.668	0.0055
Total						1970.859	0.1971

[F. No. NWR/HQ/S&C/443599200 Vol.XX]

RAJEEV SHRIVASTAVA, Chief Administrative Officer (Cons.)